COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 119 OF 2015

Dated: 09th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

BMM Ispat Ltd. **…Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant submits that he will be filing rejoinder today. Therefore, the pleadings are complete.

List the matter for hearing on ***18.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk